

(2024) 11 MAN CK 0031
Manipur High Court (Imphal)
Case No: Writ Petition (C) No. 153 Of 2019

S. Jamsonmung

APPELLANT

Vs

State Of Manipur

RESPONDENT

Date of Decision: Nov. 20, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: Syed Murtaza Ahamad

Judgement